

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

No.HCM – III/04/2015/

Dated, Shillong the 19<sup>th</sup> January, 2018

It is hereby notified to all concerned that the cases listed on the 22<sup>nd</sup> January 2018 in the Single Bench of Hon'ble Mr. Justice S.R. Sen in Court Room No. 1 shall be taken up in the Single Bench of Hon'ble the Chief Justice in the Chief Justice's Court from 02:00 PM to 04:30 PM.

By order

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**REGISTRAR**

MEMO No.HCM – III/04/2015/ 46A  
Copy for information to: -

Dated, Shillong the 19<sup>th</sup> January, 2018

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
5. The P.A to Registrar General, High Court of Meghalaya, Shillong.
6. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
7. The Registrar (Administration), High Court of Meghalaya, Shillong.
8. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong.
10. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
11. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
12. The Central Government Counsel, High Court of Meghalaya, Shillong.
13. Mr. \_\_\_\_\_, Sr. Advocate, High Court of Meghalaya, Shillong.
14. President / Secretary, High Court Bar Association, Shillong.
15. President / Secretary, Shillong Bar Association, Shillong.
16. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
17. The Court Masters, High Court of Meghalaya, Shillong.
18. Notice Board.
19. Office File.

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**REGISTRAR**